

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **08.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : CA(CAA)/19/CHE/2024
Petition No :
Name of Petitioner :
& : Metro Digital Networks (Hyderabad) Pvt Ltd and Others
Name of Respondent :
Section : Sec 230-232 of CA, 2013

ORDER

Present: Mr. Pawan Jhabakh, Ld. Counsel for Applicant.

Arguments heard.

Order **reserved**.

-sd-

**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**